

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 8/AM12
HELD ON 25.05.2011
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 8/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' held on 25.05.2011 under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri S.S. Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 6/AM12 and 7/AM12 held on 13.05.2011.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-52	WACKER METROARK CHEMICALS (P) LTD.	HQ F. No. 01/87/162/00231/AM11/DES-VII	Status: Approved
NC No.: 8/AM12	Adv. Lic. No.	RLA F. No.	

Request: Fixation of adhoc norms for the Export Products (i) Metroark AM 1 Silicone / Metroark AM 1/Metroark AM1 Fluid (Amino Methyl Polysiloxane), (ii) Wacker Silicone Fluid AK 350 (Dimethyl Polysiloxane).

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2004-PC.II dated 16.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Metroark AM 1 Silicone Fluid / Metroark AM 1 /Metroark AM1Fluid	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	0.9880 kg
		2. Geniosil GF 95/Organo Silane AE 311/Silane PC 1220/Wacker Silane GF 95	0.0655 kg
2. Wacker Silicone Fluid AK 350 (Dimethyl Polysiloxane)	1 kg	1. Poly Dimethyl Siloxane (Wacker PDM Siloxane)	1.04 kg
		2. Wacker Silicone Fluid AK 10	0.01 kg

Case No. A-53	METALIC IMPRESSIONS (I) PVT. LTD.	HQ F. No. 01/87/050/00017/AM11/DES-VII	Status: Deferred
NC No.: 8/AM12 Dated: 25.05.2011	Adv. Lic. No. 0510262670 dated 20.04.2010	RLA F. No. 05/24/040/00018/AM11	

Request: Enhancement in the quantity of Import Items.

Decision: A copy of representation was forwarded to D/o C&PC on 28.04.2011.

Deferred for three weeks.

ONLINE CASES

1	Case No.:6/15/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Deferred
	HQ File :01/87/050/00111/AM10/	RLA File :04/24/040/00301/AM09/	Lic.No/Date:0410105770 30.06.2009	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 02.11.2010. Comments are still awaited from D/o C&PC.			

2	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 02.11.2010. Comments are still awaited from D/o C&PC.			

	Case No.:11/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Deferred
	HQ File :01/87/050/00197/AM11/	RLA File :04/24/040/00127/AM11/	Lic.No/Date:0410116566	Defer

3			24.08.2010	Date:08.06.2011
Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 02.11.2010. Comments are still awaited from D/o C&PC.				

4	Case No.:12/22/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00198/AM11/	RLA File :04/24/040/00125/AM11/	Lic.No/Date:0410116567 24.08.2010	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 11.01.2011. Comments are still awaited from D/o C&PC.			

5	Case No.:1/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00205/AM11/	RLA File :04/24/040/00144/AM11/	Lic.No/Date:0410116984 06.09.2010	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 11.01.2011. Comments are still awaited from D/o C&PC.			

6	Case No.:2/25/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00206/AM11/	RLA File :04/24/040/00152/AM11/	Lic.No/Date:0410116993 06.09.2010	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 11.01.2011. Comments are still awaited from D/o C&PC.			

Case No.: 4/30/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Rejected
HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39077000	62/0- POLYESTER SOLUTION - 80% SOLIDS	90000.000	K.G	9517500.00	211500.00 US\$
				Total	9,517,500.00	211,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29171200	ADIPIC ACID	27000.000	K.G	3159000.00	70200.00 US\$	Value & Qty
2	29173500	PHTHALIC ANHYDRIDE	18000.000	K.G	1206000.00	26800.00 US\$	Value & Qty
3	29173960	ISOPHTHALIC ACID	13500.000	K.G	877500.00	19500.00 US\$	Value & Qty
4	29053100	MONO ETHYLENE GLYCOL	18000.000	K.G	1080000.00	24000.00 US\$	Value & Qty
5	29054100	TRIMETHYLOPROPANE	2700.000	K.G	270000.00	6000.00 US\$	Value & Qty
6	29141100	ACETONE	18900.000	K.G	1096200.00	24360.00 US\$	Value & Qty
7	29053980	NEO PENTYL GLYCOL	5400.000	K.G	540000.00	12000.00 US\$	Value & Qty
				Total	8,228,700.00	182,860.00	

Decision: The Committee discussed case in light of Deficiency letter issued by D/o C&PC vide D/L No. 46011/45/2010-PC.II dated 20.01.2011 to firm, followed by repeated reminders from DGFT on 21.02.2011, 10.03.2011, 29.03.2011 and 27.04.2011 (Final Reminder) giving 15 days time to firm for submission of information. The Committee observed that the firm failed to furnish information despite repeated reminders. Hence, the Committee was unable to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

Case No.: 6/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Rejected
HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39077000	62/0- POLYESTER SOLUTION-80% SOLIDS	100000.000	K.G	9400000.00	200000.00 US\$
				Total	9,400,000.00	200,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	29171200	ADIPIC ACID	30000.000	K.G	3150000.00	67021.28 US\$	Value & Qty
2	29173500	PHTHALIC ANHYDRIDE	20000.000	K.G	1000000.00	21276.60 US\$	Value & Qty
3	29173960	ISOPHTHALIC ACID	15000.000	K.G	975000.00	20744.68 US\$	Value & Qty
4	29053100	MONO ETHYLENE GLYCOL	20000.000	K.G	900000.00	19148.94 US\$	Value & Qty
5	29054100	TRIMETHYLOPROPANE	3000.000	K.G	300000.00	6382.98 US\$	Value & Qty
6	29141100	ACETONE	21000.000	K.G	1260000.00	26808.51 US\$	Value & Qty
7	29053980	NEO PENTYL GLYCOL	6000.000	K.G	432000.00	9191.49 US\$	Value & Qty
				Total	8,017,000.00	170,574.48	

Decision: The Committee discussed case in light of Deficiency letter issued by D/o C&PC vide D/L No. 46011/45/2010-PC.II dated 20.01.2011 to firm, followed by repeated reminders from DGFT on 21.02.2011, 10.03.2011, 29.03.2011 and 27.04.2011 (Final Reminder) giving 15 days time to firm for submission of information. The Committee observed that the

firm failed to furnish information despite repeated reminders. Hence, the Committee was unable to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

Case No.:7/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Rejected
HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	62/0- POLYURETHANE SOLUTION - 80% SOLIDS	64000.000	K.G	6166400.00	131200.00 US\$
				Total	6,166,400.00	131,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29171200	ADIPIC ACID	19200.000	K.G	2016000.00	42893.62 US\$	Value & Qty
2	29173500	PHTHALIC ANHYDRIDE	12800.000	K.G	640000.00	13617.02 US\$	Value & Qty
3	29173960	ISOPHTHALIC ACID	9600.000	K.G	624000.00	13276.60 US\$	Value & Qty
4	29053100	MONO ETHYLENE GLYCOL	11520.000	K.G	518400.00	11029.79 US\$	Value & Qty
5	29054100	TRIMETHYLOPROPANE	1920.000	K.G	192000.00	4085.11 US\$	Value & Qty
6	29141100	ACETONE	13440.000	K.G	806400.00	17157.45 US\$	Value & Qty
7	29053980	NEO PENTYL GLYCOL	3840.000	K.G	276480.00	5882.55 US\$	Value & Qty
8	29291090	TOLUENE-DI-ISOCYANATE	1280.000	K.G	224000.00	4765.96 US\$	Value & Qty
				Total	5,297,280.00	112,708.10	

Decision: The Committee discussed case in light of Deficiency letter issued by D/o C&PC vide D/L No. **46011/45/2010-PC.II** dated **20.01.2011** to firm, followed by repeated reminders from DGFT on **21.02.2011, 10.03.2011, 29.03.2011 and 27.04.2011 (Final Reminder)** giving **15 days** time to firm for submission of information. The Committee observed that the firm failed to furnish information despite repeated reminders. Hence, the Committee was unable to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

Case No.:8/36/87-ALC1/2010	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Rejected
HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39077000	62/0- POLYESTER SOLUTION - 72% SOLIDS	32000.000	K.G	3910400.00	83200.00 US\$
				Total	3,910,400.00	83,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29171200	ADIPIC ACID	5760.000	K.G	604800.00	12868.09 US\$	Value & Qty
2	29173700	DIMETHYL TEREPHTHALATE	3200.000	K.G	288000.00	6127.66 US\$	Value & Qty
3	29173960	ISOPHTHALIC ACID	6400.000	K.G	384000.00	8170.21 US\$	Value & Qty
4	29053910	1,6 HEXANA DIOL	5120.000	K.G	998400.00	21242.55 US\$	Value & Qty
5	29054100	TRIMETHYLOPROPANE	960.000	K.G	96000.00	2042.55 US\$	Value & Qty
6	29141100	ACETONE	9280.000	K.G	556800.00	11846.81 US\$	Value & Qty
7	29053980	NEO PENTYL GLYCOL	5760.000	K.G	414720.00	8823.83 US\$	Value & Qty

				Total	3,342,720.00	71,121.70	
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Decision: The Committee discussed case in light of Deficiency letter issued by D/o C&PC vide D/L No. **46011/45/2010-PC.II** dated **20.01.2011** to firm, followed by repeated reminders from DGFT on **21.02.2011, 10.03.2011, 29.03.2011 and 27.04.2011 (Final Reminder)** giving **15 days** time to firm for submission of information. The Committee observed that the firm failed to furnish information despite repeated reminders. Hence, the Committee was unable to fix adhoc norms for want of information from firm and accordingly **rejected** the case. RLA will take further necessary action in this case.

11	Case No.:3/35/87-ALC1/2010	Party Name:AMRIT CHEM	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00315/AM11/	RLA File :03/94/040/00482/AM11/	Lic.No/Date:0310601820 18.11.2010	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 11.05.2011. Comments are still awaited from D/o C&PC.			

	Case No.:5/35/87-ALC1/2010		Party Name:MOTHERSON SUMI SYSTEMS LTD		Meet No/Date:8/87-ALC1/2011 25.05.2011		Status: Approved														
	HQ File :01/87/050/00317/AM11/		RLA File :05/24/040/00290/AM11/		Lic.No/Date:0510277403 19.11.2010		Defer Date:														
	Application: Request is for adhoc norms for following: <table><thead><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr></thead><tbody><tr><td></td><td></td><td>62/0- Master Batch EPDM 03 (MI.-03)</td><td></td><td></td><td></td><td></td></tr></tbody></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)			62/0- Master Batch EPDM 03 (MI.-03)			
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)															
		62/0- Master Batch EPDM 03 (MI.-03)																			

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1	40051000	NET CONTENT OF IMPORT ITEM IN EXPORT PRODUCT : 1. EPDM rubber T.C: .Keltan DE 6531 A : 28,571.429 KGS.			88869.142	K.G	9629860.23	214473.50 US\$
						Total	9,629,860.23	214,473.50
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	
1	40027000	EPDM rubber T.C: .Keltan DE 6531 A	30000.000	K.G	4243050.00	94500.00 US\$	Value & Qty	
				Total	4,243,050.00	94,500.00		

Decision: According to the technical comments of DIPP dated 23.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Master Batch EPDM 03 (ML-03) Net content of import item in export product: 1. EPDM Rubber T.C. Keltan DE 6351A:28,571.429 Kgs.	88869.142 kgs	EPDM Rubber (T.C. Keltan DE 6531 A)	30,000 kgs

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Case No.: 7/44/87-ALC1/2010	Party Name:JAIN IRRIGATION SYSTEMS LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
HQ File :01/87/050/00413/AM11/	RLA File :03/94/040/00805/AM11/	Lic.No/Date:0310605136 08.12.2010	Defer Date:08.06.2011
Decision: A D/L No. 46011/12/2011-PC.II dated 15.02.2011 was issued by D/o C&PC to firm, followed by reminder from DGFT on 12.05.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

14	Case No.:4/39/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date:08.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 27.04.2011. Comments are still awaited from D/o C&PC.			

15	Case No.:9/44/87-ALC1/2010	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00415/AM11/	RLA File :03/95/040/00634/AM11/	Lic.No/Date:0310607236 21.12.2010	Defer Date:15.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 24.03.2011. Comments are still awaited from D/o C&PC.			

16	Case No.:5/41/87-ALC1/2010	Party Name:FENNER CONVEYOR BELTING PVT. LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00383/AM11/	RLA File :35/24/040/00025/AM11/	Lic.No/Date:3510032332 27.12.2010	Defer Date:15.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to D/o C&PC on 28.04.2011. Comments are still awaited from D/o C&PC.			

	Case No.:12/41/87-ALC1/2010	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
	HQ File :01/87/050/00390/AM11/	RLA File :17/24/040/00050/AM09/	Lic.No/Date:1710003675 31.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072000	62/0- PV-33 (Polyethylene Glycol 4000) (White flakes)	25.000	M.T	2698500.00	64250.00 US\$
				Total	2,698,500.00	64,250.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29101000	ETHYLENE OXIDE (Colourless clear liquid)	24.600	M.T	1599024.00	38072.00 US\$	
2	29059000	DIETHYLENE GLYCOL (Colourless liquid)	0.675	M.T	40530.00	965.00 US\$	
				Total	1,639,554.00	39,037.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/103/2005-PC.II dated 16.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PV – 33 (Polyethylene Glycol 4000)	1 kg	1. Ethylene Oxide	0.9840 kg
		2. Diethylene Glycol	0.0265 kg

18	Case No.:4/42/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00394/AM11/	RLA File :07/24/040/00379/AM11/	Lic.No/Date:0710076485 04.01.2011	Defer Date:15.06.2011

Decision: A copy of application forwarded to D/o C&PC on 13.01.2011. Comments are still awaited from D/o C&PC.

Case No.: 8/46/84-ALC3/2010	Party Name:SHANKAR PACKAGINGS LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
HQ File :01/84/050/00343/AM11/	RLA File :03/95/040/00739/AM11/	Lic.No/Date:0310609955 07.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	63053200	63/0- FLEXIBLE INTERMEDIATE BULK CONTAINERS NET CONTENTS OF EXPORTS: POLYPROPYLENE GRANULES 727.28M.T. HDPE GRANULES :3.78 M.T. MASTERBATCH ANTIFIBRILLANT :11.36M.T. MASTERBATCH WHITE : 5.68M.T. MASTERBATCH COLOUR : 3.41M.T.CONDUCTIVE BLACK : 6.06 M.T. LLDPE : 80 M.T. U.V.STABILISER MASTERBATCH : 14.54M.T.	852.110	M.T	82792394.00	1761540.00 US\$
				Total	82,792,394.00	1,761,540.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39021000	POLYPROPYLENE GRANULES	800.000	M.T	52800000.00	1123404.00 US\$	Value & Qty
2	39012000	HDPE GRANULES	4.167	M.T	291690.00	6206.00 US\$	Value & Qty
3	32061190	MASTERBATCH ANTIFIBRILLANT	12.500	M.T	375000.00	7979.00 US\$	Value & Qty
4	32061190	MASTERBATCH WHITE	6.250	M.T	937500.00	19947.00 US\$	Value & Qty
5	32061900	MASTERBATCH COLOUR	3.750	M.T	562500.00	11968.00 US\$	Value & Qty
6	39019090	CONDUCTIVE BLACK	6.667	M.T	1000050.00	21276.00 US\$	Value & Qty

7	39011010	LLDPE	84.000	M.T	7140000.00	151915.00 US\$	Value & Qty
8	38099100	RELEVANT U.V.STABILISER MASTERBATCH [FOR EXPORT WITH U.V.STABILISER]	14.545	M.T	3127175.00	66536.00 US\$	Value & Qty
				Total	66,233,915.00	1,409,231.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/10/2006-PC.II dated 05.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Relevant Polypropylene Granules / HDPE Granules / Master Batch Antifibrillant	1.10 kg/kg content in the Export Product
		2. Relevant Master Batch (White / Colour) / Conductive Black	1.10 kg/kg content in the Export Product
		3. LLDPE / LDPE Granules (For Liner)	1.05 kg/kg content in the Export Product.
		4. U.V. Stabilizer Master Batch (Containing not more than 20% U.V. Stabilizer) where Export product contains U.V. Stabilizer	2% of the Resin content in the Export product

Case No.:3/48/87-ALC1/2010

Party Name:IMPERIAL WATER
PROOFING INDUSTRIES PVT.LTD.

Meet No/Date:8/87-ALC1/2011
25.05.2011

Status:
Deferred

HO File :01/87/050/00467/ A M11/

RI A File :03/94/040/00905/ A M11/

I ic No/Date:0310612437

Defer

20			24.01.2011	Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 23.02.2011 and 18.04.2011. Comments are still awaited from D/o C&PC.			

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Case No.:1/46/87-ALC1/2010		Party Name:TIJARIA POLYPIPES LTD.		Meet No/Date:8/87-ALC1/2011 25.05.2011		Status: Approved																									
HQ File :01/87/050/00435/AM11/		RLA File :13/24/040/00033/AM11/		Lic.No/Date:1310034486 01.02.2011		Defer Date:																									
Application: Request is for adhoc norms for following:																															
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>EXPORT ITEM</td><td>Qty</td><td>UOM</td><td>FOB/FOR (Rs.)</td><td colspan="2">FOB (in Currency of realisation)</td></tr><tr><td>1</td><td>39206200</td><td>63/0- PET SHEETS</td><td>95.000</td><td>M.T</td><td>7797600.00</td><td colspan="2">171000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>7,797,600.00</td><td colspan="2">171,000.00</td></tr></table>								Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)		1	39206200	63/0- PET SHEETS	95.000	M.T	7797600.00	171000.00 US\$						Total	7,797,600.00	171,000.00	
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																									
1	39206200	63/0- PET SHEETS	95.000	M.T	7797600.00	171000.00 US\$																									
				Total	7,797,600.00	171,000.00																									
<table><tr><td>Sl.No.</td><td>ITCHS Code</td><td>IMPORT ITEM</td><td>Qty</td><td>UOM</td><td>CIF (Rs.)</td><td>CIF (Currency)</td><td>Limiting Factor (Value/Qty/Value & Qty)</td></tr><tr><td>1</td><td>39159042</td><td>PET REGRINDING FLAKES</td><td>100.000</td><td>M.T</td><td>5016000.00</td><td>110000.00 US\$</td><td>Value & Qty</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>5,016,000.00</td><td>110,000.00</td><td></td></tr></table>								Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)	1	39159042	PET REGRINDING FLAKES	100.000	M.T	5016000.00	110000.00 US\$	Value & Qty					Total	5,016,000.00	110,000.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																								
1	39159042	PET REGRINDING FLAKES	100.000	M.T	5016000.00	110000.00 US\$	Value & Qty																								
				Total	5,016,000.00	110,000.00																									
Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/14/2011-PC.II dated 10.05.2011, following adhoc norms are approved:																															
<table><tr><td colspan="2">EXPORT ITEM</td><td>QTY</td><td colspan="2">IMPORT ITEM</td><td>QTY</td></tr><tr><td colspan="2">PET Sheet</td><td>1 kg</td><td colspan="2">PET Regrinding Flakes</td><td>1.05 kg</td></tr></table>								EXPORT ITEM		QTY	IMPORT ITEM		QTY	PET Sheet		1 kg	PET Regrinding Flakes		1.05 kg												
EXPORT ITEM		QTY	IMPORT ITEM		QTY																										
PET Sheet		1 kg	PET Regrinding Flakes		1.05 kg																										

22	Case No.:11/48/87-ALC1/2010	Party Name:MOTIBA SILICONE PVT. LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00475/AM11/	RLA File :03/95/040/00864/AM11/	Lic.No/Date:0310614173 03.02.2011	Defer Date:08.06.2011
	Decision: The firm had submitted its reply and a copy of which was forwarded to DIPP on 25.05.2011. Comments are still awaited from DIPP.			

Case No.:2/1/87-ALC1/2011	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Approved																																					
HQ File :01/87/050/00524/AM11/	RLA File :03/95/040/00335/AM11/	Lic.No/Date:0310617127 22.02.2011	Defer Date:																																					
Application: Request is for adhoc norms for following: <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>EXPORT ITEM</th><th>Qty</th><th>UOM</th><th>FOB/FOR (Rs.)</th><th>FOB (in Currency of realisation)</th></tr><tr><td>1</td><td>39031990</td><td>63/0- COLOURED HIGH GLOSS HIGH IMPACT POLYSTYRENE</td><td>5000.000</td><td>M.T</td><td>419710000.00</td><td>8930000.00 US\$</td></tr><tr><td></td><td></td><td></td><td></td><td>Total</td><td>419,710,000.00</td><td>8,930,000.00</td></tr></table> <table><tr><th>Sl.No.</th><th>ITCHS Code</th><th>IMPORT ITEM</th><th>Qty</th><th>UOM</th><th>CIF (Rs.)</th><th>CIF (Currency)</th><th>Limiting Factor (Value/Qty/Value & Qty)</th></tr><tr><td></td><td></td><td></td><td></td><td></td><td></td><td></td><td></td></tr></table>				Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	1	39031990	63/0- COLOURED HIGH GLOSS HIGH IMPACT POLYSTYRENE	5000.000	M.T	419710000.00	8930000.00 US\$					Total	419,710,000.00	8,930,000.00	Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)								
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)																																		
1	39031990	63/0- COLOURED HIGH GLOSS HIGH IMPACT POLYSTYRENE	5000.000	M.T	419710000.00	8930000.00 US\$																																		
				Total	419,710,000.00	8,930,000.00																																		
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)																																	

1	29025000	STYRENE MONOMER	4400.000	M.T	258500000.00	5500000.00 US\$	Value & Qty
2	40022000	POLYBUTADIENE RUBBER	495.000	M.T	58162500.00	1237500.00 US\$	Value & Qty
3	39039090	STYRENE BUTADIENE COPOLYMER	247.500	M.T	26754750.00	569250.00 US\$	Value & Qty
4	27101990	MINERAL OIL	112.500	M.T	6212813.00	132188.00 US\$	Value & Qty
5	28230010	TITANIUM DIOXIDE / PIGMENT RELEVANT COLOUR MASTER BATCH	125.000	M.T	15275000.00	325000.00 US\$	Value & Qty
				Total	364,905,063.00	7,763,938.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/57/2005-PC.II dated 10.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Coloured High Gloss High Impat Polystyrene	1 kg	1. Styrene Monomer	0.8800 kg
		2. Polybutadiene Rubber	0.0990 kg
		3. Styrene Butadiene Copolymer	0.0495 kg
		4. Mineral Oil	0.0225 kg
		5. Titanium Dioxide / Pigment Relevant Colour Master Batch	0.0250 kg

Case No.:11/4/87-ALC1/2011	Party Name:DODIA ESTABLISHMENT	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
HQ File :01/87/050/00019/AM12/	RLA File :03/94/040/01047/AM11/	Lic.No/Date:0310619642 04.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39235090	63/0- PLASTIC CLOSURES (IN DIFFERENT SIZES) NET CONTENT :1) HDPE POWDER/GRANULES :15,714.290 KILOGRAM 2)LDPE POWDER/GRANULES :33,334.000 KILOGRAM 3) CRCA SHEET (0.30 MM THICKNESS)(INDIGINEOUS):951.710 KGS	50000.000	K.G	4470000.00	97174.00 US\$
				Total	4,470,000.00	97,174.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39012000	HDPE POWDER/GRANULES	16500.005	K.G	986701.00	21450.02 US\$	Value & Qty
2	39011010	LDPE POWDER/GRANULES	35000.700	K.G	2898058.00	63001.26 US\$	Value & Qty
				Total	3,884,759.00	84,451.28	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/20/2006-PC.II dated 11.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Closures in different sizes	1 kg	1. HDPE Powder / Granules	1.05 kg / kg content in the export product
		2. LDPE Powder / Granules	1.05 kg / kg content in the export product

Case No.:1/4/87-ALC1/2011	Party Name:ECOPLAST LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
HQ File :01/87/050/00009/AM12/	RLA File :03/94/040/00996/AM11/	Lic.No/Date:0310620980 14.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39201099	63/0- LDPE/LLDPE BLACK AND WHITE FILM LAMINATION FILMS FOR VARIOUS SIZES	250000.000	K.G	24330000.00	533553.00 US\$
				Total	24,330,000.00	533,553.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39011010	LDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.5 TO 4.0, UNIT : g/10 MIN; TEST METHOD : ASTM D-1238.	78750.000	K.G	6284273.00	137813.00 US\$	Value & Qty
2	39011010	LLDPE GRANULES POLYMER PROPERTIES : MELT FLOW INDEX, VALUE : 0.8 TO 2.5, UNIT : g/10 min; TEST METHOD : ASTM D-1238.	162750.000	K.G	12245333.00	268538.00 US\$	Value & Qty
3	32061900	WHITE MASTER BATCH MASTER BATCH PROPERTIES : MELT FLOW INDEX, VALUE : 21.0, UNIT : g/10 min.	18375.000	K.G	2094773.00	45938.00 US\$	Value & Qty
4	32061900	BLACK MASTERBATCH MASTERBATCH PROPERTIES : MELT FLOW INDEX, VALUE : 10-40, UNIT : g/10 min.	2625.000	K.G	275333.00	6038.00 US\$	Value & Qty
				Total	20,899,712.00	458,327.00	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/43/2011-PC.II dated

11.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
LDPE/LLDPE Black and White Film	1 kg	1. LDPE Granules	0.3150 kg
		2. LLDPE Granules	0.6510 kg
		3. White Master Batch	0.0735 kg
		4. Black Master Batch	0.0105 kg

Case No.:7/4/87-ALC1/2011	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
HQ File :01/87/050/00015/AM12/	RLA File :03/94/040/01015/AM11/	Lic.No/Date:0310620982 14.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39042190	63/0- PVC RIGID COMPOUND	500.000	M.T	28250000.00	627081.02 US\$	
				Total	28,250,000.00	627,081.02	

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN	481.450	M.T	23228758.88	505522.50 US\$	Value & Qty
2	38123090	STABILIZERS	1.000	M.T	638705.00	13900.00 US\$	Value & Qty
3	29157020	LUBRICANT	0.500	M.T	45950.00	1000.00 US\$	Value & Qty

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4	29157090	FLOW PROMOTER	1.550	M.T	170934.00	3720.00 US\$	Value & Qty
5	39013000	IMPACT MODIFIER	1.700	M.T	187476.00	4080.00 US\$	Value & Qty
6	28365000	CALCIUM CARBONATE	20.300	M.T	121262.05	2639.00 US\$	Value & Qty
7	32061900	COLOURING PIGMENT	0.100	M.T	18380.00	400.00 US\$	Value & Qty
				Total	24,411,465.93	531,261.50	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/26/2011-PC.II dated 16.05.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Rigid Compound	1 kg	1. PVC Resin	0.9629 kg
		2. Stabilizers	0.0020 kg
		3. Lubricant	0.0010 kg
		4. Flow Promoter	0.0031 kg
		5. Impact Modifier	0.0034 kg
		6. Calcium Carbonate	0.0406 kg
		7. Colouring Pigment	0.0002 kg

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Case No.: 4/1/87-ALC1/2011	Party Name:BULK LIQUID SOLUTIONS PVT LTD	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
HQ File :01/87/050/00526/AM11/	RLA File :07/24/040/00503/AM11/	Lic.No/Date:0710078054 15.03.2011	Defer Date:15.06.2011

Decision: A copy of application forwarded to D/o C&PC on 30.03.2011. Comments are still awaited from D/o C&PC.

28	Case No.:15/4/87-ALC1/2011	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00023/AM12/	RLA File :03/95/040/00962/AM11/	Lic.No/Date:0310622010 18.03.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 21.04.2011. Comments are still awaited from D/o C&PC.			

29	Case No.:6/52/87-ALC1/2010	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00521/AM11/	RLA File :04/24/040/00339/AM11/	Lic.No/Date:0410122663 21.03.2011	Defer Date:08.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 27.03.2011. Comments are still awaited from D/o C&PC.			

30	Case No.:14/4/87-ALC1/2011	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00022/AM12/	RLA File :03/95/040/00924/AM11/	Lic.No/Date:0310622503 22.03.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 21.04.2011. Comments are still awaited from D/o C&PC.			

31	Case No.:13/4/87-ALC1/2011	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00021/AM12/	RLA File :03/95/040/00879/AM11/	Lic.No/Date:0310623193 24.03.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 28.03.2011. Comments are still awaited from D/o C&PC.			

32	Case No.:12/1/87-ALC1/2011	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00534/AM11/	RLA File :04/24/040/00353/AM11/	Lic.No/Date:0410122928	Defer

Decision: A copy of application forwarded to D/o C&PC on 04.04.2011. Comments are still awaited from D/o C&PC.

Case No.:9/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
HQ File :01/87/050/00541/AM11/	RLA File :07/24/040/00526/AM11/	Lic.No/Date:0710078306 25.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 43.139 MT.	45.742	M.T	4868238.20	106526.00 US\$
				Total	4,868,238.20	106,526.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN	43.139	M.T	2286884.66	50041.24 US\$	Value & Qty
				Total	2,286,884.66	50,041.24	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

Case No.:10/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Approved
HQ File :01/87/050/00542/AM11/	RLA File :07/24/040/00524/AM11/	Lic.No/Date:0710078308 25.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVC RESIN 40.928 MT.	43.398	M.T	4382401.50	95895.00 US\$
				Total	4,382,401.50	95,895.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN	40.928	M.T	2169675.13	47476.48 US\$	Value & Qty
				Total	2,169,675.13	47,476.48	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

Case No.: 11/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Approved
HQ File :01/87/050/00543/AM11/	RLA File :07/24/040/00525/AM11/	Lic.No/Date:0710078309 25.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES - NET CONTENT OF PVSC RESIN 35.915 MT.	38.082	M.T	4443548.10	97233.00 US\$
				Total	4,443,548.10	97,233.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39041090	PVC RESIN	35.915	M.T	1903925.98	41661.40 US\$	Value & Qty
				Total	1,903,925.98	41,661.40	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

Case No.:12/2/87-ALC1/2011	Party Name:ASHIRVAD PIPES PVT LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Approved
HQ File :01/87/050/00544/AM11/	RLA File :07/24/040/00522/AM11/	Lic.No/Date:0710078310 25.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172390	63/0- UPVC COLOUMN PIPES OF DIFFERENT TYPES AND SIZES-NET CONTENT OF PVC RESIN 36.182 MT.	38.365	M.T	4735891.00	103630.00 US\$
				Total	4,735,891.00	103,630.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39041090	PVC RESIN	36.182	M.T	1918080.18	41971.12 US\$	Value & Qty
				Total	1,918,080.18	41,971.12	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 18/87-ALC1/2010 dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
UPVC Column Pipes of 75mm OD (Heavy Duty for Submersible Pumps/Bore Well)	1 kg	PVC Resin	0.943 kg

Case No.: 1/8/87-ALC1/2011	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status : Approved
HQ File :01/87/050/00044/AM12/	RLA File :08/24/040/00386/AM11/	Lic.No/Date:0810097825 30.03.2011	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin C 1032 (Resin content 70%)	80000.000	K.G	4680000.00	104000.00 US\$
				Total	4,680,000.00	104,000.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	38231900	Distilled Fatty Acid	18160.000	K.G	720000.00	16000.00 US\$	Qty
2	29173500	Phthalic Anhydride	27120.000	K.G	1530000.00	34000.00 US\$	Qty
3	29054500	Glycerine	16800.000	K.G	495000.00	11000.00 US\$	Qty
4	29023000	Toluene Condn.-: This licence issued under para 4.7 of H.B. 2009 -14 for fixation of norms by ALC., New Delhi.	27280.000	K.G	1305000.00	29000.00 US\$	Qty
				Total	4,050,000.00	90,000.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 45/87-ALC1/2010 dated

10.02.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 70+/-1%)	1 kg	1. Distilled Fatty Acid	0.225 kg
		2. Phthalic Anhydride	0.335 kg
		3. Glycerine	0.210 kg
		4. Toluene	0.315 kg

38	Case No.: 16/4/87-ALC1/2011	Party Name:PLASTENE POLYFILMS LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00024/AM12/	RLA File :37/24/040/00008/AM11/	Lic.No/Date:3710001509 05.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 25.04.2011. Comments are still awaited from D/o C&PC.			

39	Case No.: 6/4/87-ALC1/2011	Party Name:AMIANIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00014/AM12/	RLA File :17/24/040/00045/AM11/	Lic.No/Date:1710003931 13.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 24.05.2011. Comments are still awaited from D/o C&PC.			

40	Case No.: 17/4/87-ALC1/2011	Party Name:NILKAMAL LTD	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00025/AM12/	RLA File :03/95/040/00888/AM11/	Lic.No/Date:0310626789 15.04.2011	Defer Date:08.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 03.05.2011. Comments are still awaited from D/o C&PC.			

41	Case No.:1/5/87-ALC1/2011	Party Name:ULTIMATE INDUSTRIES LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00026/AM12/	RLA File :05/24/040/00009/AM12/	Lic.No/Date:0510288457 20.04.2011	Defer Date:08.06.2011
	Decision: D.O. letter has been sent to Zonal Jt. DGFT, CLA, New Delhi on 11.05.2011. Application still awaited from Zonal Jt. DGFT, CLA, New Delhi.			

42	Case No.:2/5/87-ALC1/2011	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00027/AM12/	RLA File :05/23/040/00326/AM11/	Lic.No/Date:0510288839 27.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.05.2011. Comments are still awaited from D/o C&PC. Hence it was decided to issue reminder to D/o C&PC for sending comments expeditiously.			

43	Case No.:3/5/87-ALC1/2011	Party Name:BAGLA POLIFILMS PRIVATE LIMITED	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00028/AM12/	RLA File :05/23/040/00371/AM11/	Lic.No/Date:0510288840 27.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 10.05.2011. Comments are still awaited from D/o C&PC. Hence it was decided to issue reminder to D/o C&PC for sending comments expeditiously.			

44	Case No.:4/5/87-ALC1/2011	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00029/AM12/	RLA File :03/94/040/00010/AM12/	Lic.No/Date:0310628168 27.04.2011	Defer Date:15.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 20.05.2011. Comments are still awaited from D/o C&PC.			

45	Case No.:5/5/87-ALC1/2011	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00030/AM12/	RLA File :03/95/040/00060/AM12/	Lic.No/Date:0310628362 27.04.2011	Defer Date:08.06.2011
	Decision: A copy of application forwarded to D/o C&PC on 11.05.2011. Comments are still awaited from D/o C&PC.			

46	Case No.:2/8/87-ALC1/2011	Party Name:MIL INDUSTRIES LTD	Meet No/Date:8/87-ALC1/2011 25.05.2011	Status: Deferred
	HQ File :01/87/050/00045/AM12/	RLA File :04/24/040/00032/AM12/	Lic.No/Date:0410124134 18.05.2011	Defer Date: 15.06.2011
	Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to issue a D.O. letter from DDG(IS) to concerned RLA for sending the application expeditiously.			

Meeting ended with thanks to Chair and all participants.
